## Declaration of Assets and Liabilities

Year 2020-21

I, SANJEEV KUMAR, Son/Daughter of LATE AMIR PRASAD SINHA, aged 57 years, belonging to Bihar Legislative Assembly Secretariat Service and presently working as UNDER SECRETARY of Bihar Legislative Assembly, Patna give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

	Sr.	Description	Self	Spouse	Dependant-1	Dependant-
	No.			Smt. Laxmi Kumari	Ashmita Ashu	2
,	(i)	Cash	10,000	5,000	Nil	
(2)	(ii)	Deposits in Banks Finapeial Institutions and Non-Banking Financial companies	SBI-90,000/- CANERA BANK- 33,000/- FD in SBI-3.5 Lakh, RD in SBI- 6,000/Year Post Office Saving Account- 48,000/-	SBI, Ashiyana Nagar- Rs- 4,000/-	SBI, Vidhan mandal Branch- 3,200/-	
21	. (iii)	Bonds, Debentures and Shares in companies	Aditya Birla Sun lie Sip- 5,000/ Month SBI Mutual Fund Sip- 3,000/Month	Nil	Nil	
21	(iv)	Other financial institutions, NSS, Postal Saving, LIC Policies, etc.	LIC-2365/Yearly Premium PLI-4064/Month Premium	1,000/- RD in post office	Nil	
	(v)	Moter Vehicles (details of make, etc.)	Muruti Swift Vxi- BR01 CY 7590 Moter Cycle-BR01 CY0952	NII	Nil	
	(vi)	Jewelry (give details of weight and value)	12 gm Gold	190gm Gold	Nil	
	(vii)	Other assets, such as values of claims/ interests	Nil	Nil	Nil	

Note: Value of Bonds/Shares/Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

## Details of Immovable assets

[Note: Properties in Joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-	Dependant-2	2 M. C. M. C.
(i)	Agricultural Land -Location(s) -Survey number(s) -Extent (Total measurement) -Current market Value	Undivided Ancestral Property	Nil	Nil		
(ii)	Non-Agricultural Land -Location(s) -Survey number(s) -Extent (Total measurement) -Current market Value	Nil	Nil	Nil		

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(iii)	Buildings (Commercial and residential) -Location(s) -Survey/door number(s) -Extent (Total measurement) -Current market Value	Nil	Nil	Nil	
(iv)	Houses/Apartment, etcLocation(s) -Survey/door number(s) -Extent (Total measurement) -Current market Value	Gifted Property by Father situtated at House no. 21 Neelkanth colony, Sector-II, ashayana AG colony road, Patna-25, Holding no304 khata no180 &232, Area- 2045sq. ft. House Built. Apporx. Value-80 Lakh	The second	Nil	
(v)	Others (such as interest in property)	Nil	Nil	Nil	

(2) I give herein below the details of my liabilities/over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

C.	Description		
Sr.	Description	Name & address of Bank/	Amount outstanding as on
No.		Financial Institutions(s)/	Rupee
244		Department (s)	
(a)	(i) Loans from Banks	Cooperative Bank Loan	1.45Lakh Rupee
		1.5 lakh	1. To Lakit Trapec
	(ii) Loans from financial institutions	Bihar Govt. Loan For	33,332Rupee+Total
100		Purchase Of car-5 Lakh	Interest
	(iii) Government Dues:	Nil	Nil
	(a) dues to departments dealing with		IVII
	government accommodation		
	(b) dues to departments dealing with	Nil	NIII III
	supply of water	IVII	Nil
- 25	(c) Dues to departments dealing with	AU	
		Nil	Nil
	supply of electricity		
	(d) Dues to departments dealing with		
	telephones	Nil	Nil
	(e) Dues to departments dealing with	Nil	Nil
	government transport (including aircraft		
	and helicopters)	100 100	
	(f) Other dues, in any	Nil	Nil
(b)	(i) Income Tax including surcharge	Assessment Year 2020-21	Nil
		Rs 2,81,334/-	
	which Income Tax Return filed. Give	PAN-ADGPK7630K	
	also Permanent Account Number	THE STATE OF ALL OWN	
	(PAN)]		
	(,,,,)	DATE OF THE PARTY	
	(ii) Wealth Tax [Also indicate the	Nil	Nil
	assessment year upto which Wealth	IVII	INII
BETTER BETTER	assessment year upto which wealth	The state of the s	

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	Sales prietary b		in	case	of	en e	Nil
(iv)	Property	Tax					Nil

**Personal Detail** 

GPF/CPF/PRAN No. : - PTS/BLA-91

Gender

: - M

Date Of Birth

:- 10 Feb, 1964 (10/02/1964)

Class/Group

: - A

Cadre

: - Bihar Legisltative Assembly, Assistant

(Full Name e.g. B.A.S. -Bihar Administrative Service, B.S.S. - Bihar Secretariat Service etc.) : -

Home District

Place: PATNA

Date: .17/02./2021

Muzaffarpur

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature

Name of Employee

Designation

Sajear :SANJEEV KUMAR

:UNDER SECRETARY

Department :BIHAR LEGISLATIVE ASSEMBLY

Note: Please sign each page of the declaration. Asset declaration form must be in A4 Size White paper with computer typed (single side) in prescribed format.